

**CHECKLIST OF ISSUES TO BE COVERED BY STATES RELATING TO NFSA**

		Details
1	<b>Has the state implemented the NFSA? If so, since when?</b>	
2	<b>Identification of Households</b>	
	Has the state identified households for the TPDS using the SECC?	
	What SECC based criteria, if any, has the state used to identify the targeted households under the TPDS?	
	What is the number/percentage of households covered by the state under the TPDS and AAY? If the state has extended coverage, please state and give criteria	
	Have the revised lists been publicly notified? If so, where and how?	
	What steps have been taken to receive complaints and correct mistakes in the lists? Have they been approved by the GPs? Have lists of identified households	
	Is the state providing quantity of grain as provided in the NFSA or uses alternative criteria?	
	Is the state providing grain at prices as per NFSA or other prices? Please give details?	
	Is the state providing additional commodities under the TPDS? Please give details.	
3	<b>Reforms in the TPDS</b>	
	Ration cards issued to women as head of household	
	Steps taken for door step delivery	
	application of information and communication technology tools	
	leveraging "aadhaar" for unique identification of entitled beneficiaries	
	full transparency of records	
	Types of bodies to which preference given in running FPS, with details	
	Diversification of commodities	
	support to local public distribution models and grains banks	

	introducing schemes, such as, cash transfer, food coupons, or other schemes to meet the objectives of NFSA	
4	<b>Nutritional Support to Pregnant and Lactating Women</b>	
	Number of women provided free meals (monthwise since implementation)	
	Number of women provided maternity benefit, by instalment, monthwise since since implementation of NFSA	
5	<b>Nutrition Support to Children</b>	
	Numbers of children provided Nutrition support to as per nutritional norms specified	
	Mid-day meal	
6	<b>Malnutrition</b>	
	Numbers of children identified as suffering from malnutrition and provided meals free of charge	
	Other steps taken	
7	<b>State Food Commission - Details</b>	
8	District Grievance Redressal Officer -	
	Progress regarding Formation	
	Grievances received - resolved	
9	STEPS TAKEN FOR TRANSPARENCY & ACCOUNTABILITY	
	<b>Progress regarding Social Audits by panchayats and independent agencies</b>	
	<b>Vigilance Committees and Roles</b>	